

ORISSA HIGH COURT**FILING REPORT AS ON :20/11/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/48677/2024	PRAFULLA CHANDRA PANDA VS M.D., OSDMA, KHURDA	JATINDRA KUMAR MOHAPATRA VS	// ()	
2	D-BLAPL/34845/2024	RANJAN PRADHAN VS STATE OF ODISHA	KISHORE KUMAR NAIK VS	HEMGIR /325 /2024 () //	AOR20220000264C202400005
3	D-BLAPL/34851/2024	PRIYA RANJAN MANDAL VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /131 /2024 () //	
4	D-BLAPL/34854/2024	MANOJ BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	/ /0 () //	
5	D-BLAPL/34860/2024	MILAN MOHANTA @ PRANAB KUMAR MOHANTA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	RAIRANGPUR (RURAL) /129 /2024 () //	
6	D-BLAPL/34861/2024	INDRA @ INDRAJIT MAHALIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /302 /2024 () //	
7	D-BLAPL/34862/2024	GHANA BALMUCH VS STATE OF ODISHA	SARADA PRASAD DASH VS	THAKURMUNDA /141 /2022 () //	
8	D-BLAPL/34864/2024	ALLAM KHAN VS STATE OF ODISHA	ASWINI KUMAR DASH VS	HIRAKUD /333 /2024 () //	
9	D-BLAPL/34868/2024	RAJA SETHI @ PRADIP KUMAR SETHI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	Tantiapal Marine /157 /2024 () //	
10	D-BLAPL/34876/2024	BABY VS STATE OF ODISHA	SIDHARTHA DAS VS	G.R.P.S. (TITILAGARH) /85 /2024 () //	
11	D-BLAPL/34881/2024	SAROJ BHOSAGAR VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BARGARH /595 /2024 () //	

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12	D-BLAPL/34882/2024	BUNTY @ ABHIJIT BEHERA VS STATE OF ODISHA	RAKESH RANJAN DASH VS	CHANDRASEKHARPUR /769 /2024 () //	
13	D-BLAPL/34886/2024	PRATAP KUMAR SAHOO VS STATE OF ODISHA	PRANAYA SWAIN VS	//0 () //	
14	D-BLAPL/34887/2024	UPENDRA KUMAR MUDULI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANARAPAL /267 /2024 () //	AOR20220001648C202400072
15	D-BLAPL/34889/2024	KANHU LENKA VS STATE OF ODISHA	HARAPRASAD SAHU VS	KABISURYANAGAR (KODALA) /306 /2024 () //	AOR20220001268C202400007
16	D-BLAPL/34893/2024	LILU@TRINATHA SAHU VS STATE OF ODISHA	SYED IQBAL VS	HINJILI /604 /2024 () //	AOR20220001843C202400024
17	D-BLAPL/34895/2024	BHIAM RAO @ BHIMA RAY VS STATE OF ODISHA	KURESH PRASAD DASH VS	PURUSHOTTAMPUR /333 /2023 () //	
18	D-BLAPL/34896/2024	RAKA @ GYANARANJAN SAHOO VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	KHURDA MODEL /228 /2024 () //	
19	D-BLAPL/34897/2024	BIRA KISHORE PRADHAN VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	KHALLIKOTE /556 /2024 () //	
20	D-BLAPL/34899/2024	RAJ NAIK VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	DARGHA BAZAR /217 /2024 () //	
21	D-BLAPL/34907/2024	PRASANT DASH VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	CHAULIAGANJA /187 /2024 () //	
22	D-BLAPL/34910/2024	VISHNU KUMAR VISHWAKARMA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	//0 () //	
23	D-BLAPL/34913/2024	SUSHANTA DAS	SHYAM SUNDAR CHHUALSINGH	ANGUL TOWN /830 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/34914/2024	BEIN @ DILU BEHERA	SURESH KUMAR JENA	TALCHER TOWN /183 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/34926/2024	RANJAN MALLICK	SAMARESH PATTANAIAK	ERASAMA /321 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/34927/2024	DHANAPATI @ DHANPATI DUMURI	BIRAJA PRASAD NANDA	SEMILLIGUDA /76 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/34928/2024	ASHOK TOIKA	PANCHANAN PANIGRAHI	CHANDILI /201 /2024	AOD20240000001C202400356
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/34934/2024	MALAYA SAHOO @ MALAY SAHOO	SATYAJIT MOHAPATRA	BRAHMAGIRI /522 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/34937/2024	SRIKANTA KUMAR SAHOO	PANCHANAN PANIGRAHI	BHADRAK RURAL /621 /2023	AOD20240000001C202400352
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/34938/2024	KESHAB GOUDA @ PRADHAN	KURESH PRASAD DASH	BHANJANAGAR /244 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/34939/2024	MANOJ NANDI	SAMARESH PATTANAIAK	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/34942/2024	MOHAMMAD KASIM	AMULYA RATNA PANDA	POTTANGI /48 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/34947/2024	CHHOTAN SHIL	ANIRUDHA DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/34950/2024	SAMIR SHIL	ANIRUDHA DAS	/ /0	
		VS	VS	()	

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35	D-BLAPL/34951/2024	STATE OF ODISHA BABA RAMA SARAN DAS ALIAS RAMA SARAN DASHAREKRUSHNA DASH VS State Of Odisha	VS	// // ()	AOD20240000001C202400351
36	D-BLAPL/34952/2024	SURYAKANTA MALLICK VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	//0 () //	
37	D-BLAPL/34953/2024	DAPUNGA SINGH @ LAPUR VS STATE OF ODISHA	DALIRANI BEHURAY VS	//0 () //	
38	D-BLAPL/34962/2024	VASANTA KUMAR DAS VS STATE OF ODISHA	BIJAYA KUMAR PARIDA VS	//0 () //	
39	D-BLAPL/34968/2024	NIRANJAN DAS @ NIRA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	GONDIA /37 /2024 () //	
40	D-BLAPL/34979/2024	PRIYABRATA DAS VS STATE OF ODISHA	BISWAJIT NAYAK VS	CYBER CRIME AND ECONOMIC OFFENCE /68 /2024 () //	
41	D-BLAPL/34981/2024	NILADRI BIHARI PRADHAN @ ALOK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BHARATPUR PS /703 /2024 () //	
42	D-CMP/48637/2024	SWARNALATA PANDA VS PUSPALATA MISHRA	DAYANANDA MOHAPATRA VS	// () //	
43	D-CMP/48651/2024	TUNU GOUD VS DEBAKI DEI	JNYANANANDA PANDA VS	// () //	
44	D-CMP/48678/2024	MAHADEV SAHU VS RAJPAL SINGH	JATINDRA KUMAR MOHAPATRA VS	// () //	
45	D-CMP/48684/2024	BHUBANESHWAR SAHA VS SUMITRA MAHALA	UPENDRA KUMAR SAMAL VS	// () //	

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46	D-CMP/48687/2024	GUNI @ GOURI MUDULI VS SHYAMSUNDAR MUDULI	SAMBEET PATTANAYAK VS	// 0 //	
47	D-CMP/48720/2024	MD. ISTAYAQ VS MD. MUSTAK	MAMATA MISHRA VS	// 0 //	
48	D-CMP/48746/2024	PURNA CHANDRA MALIK VS GUNJAN MALIK	SURESH CHANDRA PRADHAN VS	// 0 //	AOR20220003509C202400047
49	D-CMP/48747/2024	GOVINDA CHANDRA MISHRA VS ASHOK PANDIT	PRASANTA KUMAR MOHANTY (2) VS	// 0 //	
50	D-CMP/48787/2024	MALLI PANDA VS BHAGABAN PANDA	DEEPAK KUMAR MOHAPATRA VS	// 0 //	
51	D-CMP/48822/2024	PREMANANDA NAYAK VS MALATI NAYAK	BRUNDABAN ROUT VS	// 0 //	
52	D-CONTC/48628/2024	BAURI BANDHU MAHATARAY VS SALINI PANDIT, I.A.S,	ADV. VS	// 0 //	
53	D-CONTC/48629/2024	KAPILESWAR MOHARATHY VS SALINI PANDIT, I.A.S,	ADV. VS	// 0 //	
54	D-CONTC/48631/2024	CHAITANYA BARIK VS ARBINDA AGRAWAL, I.A.S,	ADV. VS	// 0 //	
55	D-CONTC/48645/2024	MAN MOHAN MOHAPATRA VS MAYADHAR SAHU, DISTRICT EDUCATION OFFICER, GAJAPATI	ADV. VS	// 0 //	
56	D-CONTC/48650/2024	DILIP KUMAR PANDA VS ANUPAM SAHU, I.A.S,	ASHOK DAS VS	// 0 //	
57	D-CONTC/48654/2024	PRAVASH RANJAN MOHAPATRA	AKSHAYA KUMAR JENA	//	

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		VS	VS	0	
58	D-CONTC/48665/2024	BISHNUPAD SETHI, SECRETARY ST AND SC DEVELOPMENT BARSA BAISALI	ADV.	//	
		VS	VS	0	
59	D-CONTC/48668/2024	RAJESH PRABHAKAR PATIL, IAS NARASINGHA NAIK	ADV	//	AOR20220001535C202400140
		VS	VS	0	
60	D-CONTC/48670/2024	SUSHIL KUMAR LOHANI, SECY, PANCHAYATI RAJ AND DRINKING WATER DEPTT KISHORE KUMAR PATRA	ADV	//	AOR20220001535C202400141
		VS	VS	0	
61	D-CONTC/48671/2024	ANIL KANTA TRIPATHY,ENGINEER IN CHIEF,(CIVIL) KISHORE KUMAR PATRA	ADV	//	AOR20220001535C202400142
		VS	VS	0	
62	D-CONTC/48673/2024	VIR VIKRAM YADAV, PRINCIPAL SECRETARY WORKS DEPTT. HARIBAS PATRA	ADV.	//	
		VS	VS	0	
63	D-CONTC/48676/2024	BHABANI SANKAR CHAINI, DIRECTOR HIGHER EDUCATION DEPT. PRAFULLA CHANDRA PANDA	ADV.	//	
		VS	VS	0	
64	D-CONTC/48694/2024	SIBALAL SAHOO, EXECUTIVE ENGINEER, R AND B DIVISION KUSHADHAR KUANR	ADYASIDHI MISHRA	//	
		VS	VS	0	
65	D-CONTC/48702/2024	SHALINI PANDIT, IAS M/S BAPUJI GRAMYA SILPADYOG SAMITI, KHURDABHABANI SANKAR DAS	VS	//	
		VS	VS	0	
66	D-CONTC/48704/2024	CHANDAN MAHANTY, AO CHIEF MANAGER, ORISSA GRAMYA BANK MIHIR KUMAR BISWAL	ADV.	//	
		VS	VS	0	
67	D-CONTC/48706/2024	SUSMITA SAHOO, DEO, ANGUL MANAS KUMAR SAHOO	ADV.	//	
		VS	VS	0	
68	D-CONTC/48714/2024	SUSMITA SAHOO, DEO, ANGUL BINOD KUMAR SAHOO	ADV.	//	
		VS	VS	0	

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69	D-CONTC/48718/2024	SUSMITA SAHOO, DEO, ANGUL PRANAB KISHORE PATNAIK VS SASWAT MISHRA, IAS	ADV. VS	// // 0	
70	D-CONTC/48722/2024	DIPANJALI NAYAK VS SASWAT MISHRA, IAS	ADV. VS	// // 0	
71	D-CONTC/48730/2024	MAGUNI CHARAN SENAPATI VS ARAVIND AGARWAL, IAS	ADV. VS	// // 0	
72	D-CONTC/48741/2024	MANJULATA MAHARANA VS SURYAWANSHI MAYUR VIKAS, COLLECTOR, BALASORE	ADV. VS	// // 0	
73	D-CONTC/48744/2024	NANDA KISHORE PAL VS G MATHI VATHANAN, IAS	RAJJEET ROY VS	// // 0	AOR20220001462C202400030
74	D-CONTC/48756/2024	PRAMOD KUMAR PATNAIK VS BIBHRANS PANIGRAHI, TAHASILDAR	ASHWARIYA DASH VS	// // 0	AOR20220001665C202400063
75	D-CONTC/48760/2024	PRASANNA KUMAR NAYAK VS BALWANT SINGH, I.A.S,	DIPTI MOHAPATRA VS	// // 0	
76	D-CONTC/48776/2024	SRICHARAN PRADHAN VS DR. BICHITRA PANI, PRINCIPAL, SHAILABALA WOMEN S COLLEGE	ADV. VS	// // 0	
77	D-CONTC/48785/2024	MANJUSHREE NANDA VS ARAVINDA AGRAWAL, COMMISSIONER CUM SECRETARY TO GOVT IN THE HIGHER EDUCATION DEPARTMENT	ADV. VS	// // 0	
78	D-CONTC/48790/2024	BIRENDRA KUMAR BEHERA VS SALINI PANDIT, I.A.S,	ADV. VS	// // 0	
79	D-CONTC/48794/2024	CHANDRA SEKHAR MISHRA VS SALINI PANDIT, I.A.S,	ADV. VS	// // 0	

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80	D-CONTC/48800/2024	AJIT KUMAR SARANGI VS CHANCHAL RANA, I.A.S.,	ROHIT RANJAN RAY VS	// ()	
81	D-CRLA/34915/2024	CHANDAN BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JAGATPUR /309 /2023 () //	
82	D-CRLA/34923/2024	NRUSINGHA CHARAN TRIPATHY @ NRUSINGHA TRIPATHY	ANANTANANDA ROUTRAY VS	SAMBALPUR VIGILANCE /62 /1995 () //	
83	D-CRLA/34977/2024	SUSTHIRA PAL VS STATE OF ODISHA	SUJATA JENA VS	/ /0 () //	
84	D-CRLMA/34985/2024	ARUN BISWAS VS STATE OF ODISHA	DEBASHIS MITRA VS	/ /0 () //	
85	D-CRLMA/34987/2024	TAPAN KUMAR BISWAS VS STATE OF ODISHA	DEBASHIS MITRA VS	/ /0 () //	
86	D-CRLMC/34848/2024	SURESH HARIJAN VS STATE OF ODISHA	MANORANJAN PADHY VS	BOIPARIGUDA /78 /2019 () //	
87	D-CRLMC/34875/2024	MUKESH BEHERA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	/ /0 () //	
88	D-CRLMC/34877/2024	SATISH SAHU@RAMKUMAR SAHU VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH /181 /2011 () //	
89	D-CRLMC/34883/2024	MD.ANAS VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	PIPLI /113 /2024 () //	
90	D-CRLMC/34885/2024	BULU @ LAXMI NARAYAN SAMAL VS STATE OF ODISHA	ANIRUDHA DAS VS	SAMBALPUR TOWN /301 /2023 () //	
91	D-CRLMC/34892/2024	LITUA @NIRANJAN JENA	SUSANTA KUMAR BARAL	BALIPATNA /10 /2013	AOR20220001297C202400109

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/34894/2024	AKSHYA KUMAR GARNAYAK @ AKSHYA GADANA	ANURUDHA DAS	COLLIERY /275 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/34900/2024	RAJESH RANA	AMULYA RATNA PANDA	SAHADEV KHUNTA /111 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/34904/2024	BIRANCHI NARAYAN TRIPATHY	SANJIT MISHRA	PURI TOWN /207 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/34911/2024	RAHUL SHARMA	CHANDRAKANTA NAYAK	KHANDAGIRI P.S. /41 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/34912/2024	SAMAR KUMAR MISHRA	SATYA NARAYAN MISHRA 4	CHAULIAGANJA /48 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/34925/2024	USHARANI SAHOO	TAPOBANTA BARIK	/ /0	
		VS	VS	()	
		BRAJENDRA KUMAR BEHERA		//	
98	D-CRLMC/34946/2024	SABITA SAHOO	PANCHANAN PANIGRAHI	/ /	AOD20240000001C202400359
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/34967/2024	DILLIP KU. NAYAK @ DILIP NAYAK	JYOTIRMAYA SAHOO	KABISURYANAGAR /130 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/34971/2024	PRAKASH NAYAK	SUBHRAJIT SAHOO	SAHID NAGAR P.S. /193 /2002	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/34975/2024	SARAT NAYAK @ SARAT CHANDRA NAYAK @ GHUS	SUBHRAJIT SAHOO	SAHID NAGAR P.S. /193 /2002	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/34978/2024	SMRUTI MOHANTY	BYOMAKESH TRIPATHY	ATHGARH /220 /2023	
		VS	VS	()	

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103	D-CRLMC/34982/2024	STATE OF ODISHA KAMADEV BISWAL VS	LALIT KUMAR MAHARANA VS	// BHUBANESWAR VIGILANCE /42 /2021 ()	
104	D-CRLMC/34983/2024	STATE OF ODISHA(VIG.) ISMAIL KHAN VS	ROHIT RANJAN RAY VS	// BALIANTA P.S. /354 /2022 ()	
105	D-CRLMC/34984/2024	STATE OF ODISHA SK. MUNA VS	ROHIT RANJAN RAY VS	// BALIANTA P.S. /354 /2022 ()	
106	D-CRLMC/34986/2024	STATE OF ODISHA AFTAR HUSSAIN@NEDA VS	PRAFULLA KUMAR KHATEI VS	// BALIANTA P.S. /354 /2022 ()	
107	D-CRLMP/34846/2024	STATE OF ODISHA NIHAR RANJAN BARIK VS	RUDRA MADHAB BISHWAL VS	// CYBER CRIME AND E.O, BALASORE /14 /202AOR20230000358C202400006 ()	
108	D-CRLMP/34855/2024	STATE OF ODISHA SASMITA ROUT VS	RAMAKANTA PANDA VS	// // ()	AOD20240000348C202400001
109	D-CRLMP/34870/2024	STATE OF ODISHA SUSILA BEHERA VS	MANORANJAN PADHI VS	// // /0 ()	
110	D-CRLMP/34873/2024	STATE OF ODISHA GOPAL CHANDRA SETHI VS	HALADHAR SETHY VS	// // /0 ()	
111	D-CRLMP/34874/2024	STATE OF ODISHA BIJAYA KUMAR MAHARANA VS	SARAT CHANDRA MEKAP VS	// // /0 ()	
112	D-CRLMP/34901/2024	COLLECTOR CUM DIST.MAGISTRATE, NAYAGARH RANGALATA BARIK VS	JAYAKRISHNA MOHAPATRA VS	// // /0 ()	
113	D-CRLMP/34921/2024	STATE OF ODISHA MAMI BHOI VS	TAPOBANTA BARIK VS	// // /0 ()	
		STATE OF ODISHA		//	

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114	D-CRLMP/34931/2024	KANAKALATA BEHERA VS STATE OF ODISHA	SNEHASISH BEHERA VS	//0 () //	
115	D-CRLMP/34935/2024	PRAFULLA KUMAR NAYAK VS STATE OF ODISHA	SANDIPANI NAYAK VS	//0 () //	
116	D-CRLMP/34941/2024	SARAT KUMAR NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	//0 () //	
117	D-CRLMP/34957/2024	PRAMOD KUMAR PATTNAIK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	//0 () //	
118	D-CRLMP/34965/2024	SOUMYA SUCHARITA DASH VS STATE OF ODISHA	ASHWARIYA DASH VS	BALASORE SADAR /342 /2024 () //	
119	D-CRLMP/34972/2024	RANJITA JENA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	//0 () //	
120	D-CRLMP/34980/2024	PRAVATI BEHERA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA SADAR /264 /2024 () //	
121	D-GUAP/48667/2024	BABULA SAHU VS HARICHANDRA SABAT	RAMESH AGARWAL VS	// () //	
122	D-MACA/48627/2024	BIOND CHOUDHURY VS NABA KISHORE SAHOO	PRADEEP KUMAR MISHRA VS	// () //	
123	D-MACA/48657/2024	D.M., M/S NATIONAL INSURANCE CO. LTD., ANGUL VS DEBARAJ ROUT	PRAMOD KUMAR TRIPATHY VS	// () //	
124	D-MACA/48701/2024	D.M., ORIENTAL INSURANCE CO. LTD. VS BANI PATRA	PRAMOD KUMAR TRIPATHY VS	// () //	
125	D-MACA/48764/2024	D.M., M/S. NATIONAL INSURANCE CO.LTD., BBSR	PRAKASH KUMAR MOHANTY	//	

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		VS	VS	0	
		BHASKAR BHUYAN		//	
126	D-MACA/48775/2024	D.M., M/S ORIENTAL INSURANCE CO.LTD.,ANGUL	PRAKASH KUMAR MOHANTY	//	
		VS	VS	0	
		DINESH KUMAR SATPATHY		//	
127	D-MACA/48779/2024	M/S. NATIONAL INSURANCE CO.LTD., DHENKANAL	PRAKASH KUMAR MOHANTY	//	
		VS	VS	0	
		SARASWATI SAHOO		//	
128	D-MATA/48674/2024	SMITARANI SINGH	HEMANTA KUMAR ROUT	//	
		VS	VS	0	
		SIDDHARTH SWAIN		//	
129	D-MATA/48801/2024	TUSARKANTA SETHI	ACHYUTANANDA PATTANAIAK	//	
		VS	VS	0	
		PUSPANJALI SETHI		//	
130	D-MATA/48809/2024	NAMITA RATH @ MISHRA	SOUBHAGYA SWAIN	//	
		VS	VS	0	
		NIRANJAN RATH		//	
131	D-RPFAM/48686/2024	TAPASWINI MOHANTY	PRASANTA KUMAR DAS	//	
		VS	VS	0	
		MANORANJAN RAJ		//	
132	D-RPFAM/48754/2024	MANIKARA BHAINA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		REENA BHAINA		//	
133	D-RSA/48680/2024	DHARANIDHAR BEHERA	AJIT CHANDRA MOHAPATRA	//	
		VS	VS	0	
		LIPIKA BEHERA		//	
134	D-RSA/48772/2024	BASUDEV SAHU	UMESH CHANDRA MOHANTY	//	
		VS	VS	0	
		JAGATRAM SAHU		//	
135	D-RSA/48784/2024	PRATIMA KISAN	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
		BASIL KUJUR		//	
136	D-RSA/48821/2024	CHAITANYA LUHURA	SHAMBHU CHARAN NATH SHARMA	//	
		VS	VS	0	

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137	D-RVWPET/48732/2024	STATE OF ODISHA PRAHALLAD CHANDRA SAHOO VS	SOUMYA MISHRA VS	// // ()	
138	D-TRP(C)/48751/2024	THE MANAGEMENT OF M/S ORISSA SPONGE PREETI BAI VS	IRON AND STEEL LTD., KEONJHAR LALITENDU MISHRA VS	// // ()	AOR20220001610C202400024
139	D-TRPCRL/34866/2024	JAGDISH CHANDRA JENA MANOJ KISSAN VS	ASWINI KUMAR DASH VS	// // ()	
140	D-WA/48620/2024	STATE OF ODISHA STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000194C202400226
141	D-WA/48621/2024	AMIYA KUMAR PRADHAN STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000172C202400303
142	D-WA/48622/2024	SUNIL KUMAR DASH STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000194C202400227
143	D-WA/48623/2024	MANASI SAHU STATE OF ODISHA VS	SWAYAMBHU MISHRA, A.S.C. VS	// // ()	LOD20240000200C202400223
144	D-WA/48624/2024	RAMESH KUMAR MARTHA RITA PRIYADARSINI MOHANTY VS	SRINIVAS MOHANTY VS	// // ()	AOR20230000802C202400037
145	D-WA/48652/2024	STATE OF ODISHA STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000194C202400228
146	D-WA/48660/2024	BISHNU CHARAN BINDHANI STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()	LOD20240000172C202400304
147	D-WA/48761/2024	KANHU CHARAN MOHANTY SABITRI PATRA VS	UPENDRA KUMAR SAMAL VS	// // ()	
		ODISHA LEGISLATIVE ASSEMBLY		//	

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148	D-WP(C)/48618/2024	KEDAR SWAIN VS STATE OF ODISHA	LAXMI NARAYAN RAYATSINGH VS	// 0 //	AOD20240000645C202400016
149	D-WP(C)/48619/2024	M/S. RUTUPARNA CONSTRUCTION VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202400078
150	D-WP(C)/48625/2024	VEDANTA LIMITED,MAHARASTRA VS MAHANADI COALFIELDS LIMITED,SAMBALPUR	PRASHANTA KUMAR NAYAK VS	// 0 //	AOD20240000333C202400004
151	D-WP(C)/48626/2024	GOURANGA CHARAN SWAIN VS TAHASILDAR, KENDRAPARA	BIDHU BHUSAN MOHAPATRA VS	// 0 //	AOR20230000069C202400001
152	D-WP(C)/48630/2024	CHATRUBHUJA KHAMARI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
153	D-WP(C)/48632/2024	HEMANTA KUMAR TANTY VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //	
154	D-WP(C)/48633/2024	PRADIP KUMAR MOHANTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
155	D-WP(C)/48634/2024	LALBIHARI SAHU VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //	
156	D-WP(C)/48635/2024	BALARAM SABHASUNDAR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
157	D-WP(C)/48636/2024	SWARNAPRABHA PATTNAIK VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //	
158	D-WP(C)/48638/2024	JHASKETAN BISWAL VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //	
159	D-WP(C)/48639/2024	PRABHABATI PRADHAN	ANIL KUMAR DAS	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/48640/2024	JAGDISH ORAM	ANIL KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/48641/2024	NANDINI DEVI	SUDEEP KUMAR SARANGI	//	
		VS	VS	0	
		STATE BANK OF INDIA		//	
162	D-WP(C)/48642/2024	JAYA RAM DAS @ JAYARAM DAS	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/48643/2024	SANTOSH KUMAR PADHI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/48644/2024	SANGITA PADHI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/48646/2024	MADHAB SUNDARA	PRANAB RANJAN CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/48647/2024	SANATAN NAYAK	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/48648/2024	THE EXECUTIVE ENGINEER, TPWODL, SONEPUR ELECTRICITY DIVISION	PRANAB KUMAR TRIPATHY	//	
		VS	VS	0	
		SUBAS BAG		//	
168	D-WP(C)/48649/2024	KABITA MOHANTA	GOPINATH SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/48653/2024	PRAFULLA KUMAR SUNA	SIBA SANKAR SAMANTARAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/48655/2024	PRADIPTA KUMAR PANIGRAHI	P RAMAKRISHNA PATRO	//	
		VS	VS	0	

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171	D-WP(C)/48656/2024	ASST. COMNR GST AND CENTRAL EXCISE, BERHAMPUR MANISHA PATI VS BANK OF INDIA	BIBEKANANDA BHUYAN VS	// // 0 //	
172	D-WP(C)/48658/2024	SUNIL CHANDRA DAS VS STATE OF ODISHA	SUBHENDU KUMAR DAS VS	// 0 //	
173	D-WP(C)/48659/2024	SURESH KUMAR SAHU VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //	
174	D-WP(C)/48661/2024	GOURA CHANDRA DORA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //	
175	D-WP(C)/48662/2024	KALINGA METALLICS AND POWER PRIVATE LIMITED, VS PRINCIPAL COMMISSIONER OF INCOME TAX,	KIRANSHARARIDA VS SAMBALPUR	// 0 //	AOR20220001432C202400012
176	D-WP(C)/48663/2024	JUDHISTIR SAHU VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //	
177	D-WP(C)/48664/2024	DEBARCHAN PRADHAN VS ODISHA FOREST DEVELOPMENT CORPORATION LIMITED, BBSR	JANMEJAYA KATIKIA VS	// 0 //	
178	D-WP(C)/48666/2024	DILIP KUMAR PATRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202400139
179	D-WP(C)/48669/2024	SHREE SAI PAPER WORKS VS CHIEF GENERAL MANAGER, MSME, IDCO	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202400074
180	D-WP(C)/48672/2024	PRASANTA KUMAR BARIK VS THE SECY TO GOVT. HEALTH AND FAMILY WELFARE DEPT, BBSR	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
181	D-WP(C)/48675/2024 WP(C)/29040/2024	DOLANTI NAG VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //	

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182	D-WP(C)/48679/2024	JAGABANDHU JENA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //	
183	D-WP(C)/48681/2024	PRAFULLA KUMAR SAHU VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	// 0 //	
184	D-WP(C)/48682/2024	SACHIDANANDA PUHAN VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
185	D-WP(C)/48683/2024	SUBHRANSU MISHRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
186	D-WP(C)/48685/2024	SHYAM SUNDAR PRADHAN VS STATE OF ODISHA	PRASANNA KUMAR NAYAK VS	// 0 //	
187	D-WP(C)/48688/2024	JRS MARKETING AND TRADING LLP, CUTTACK VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //	
188	D-WP(C)/48689/2024	PRAFULLA KUMAR SWAIN VS STATE OF ODISHA	PRNOY MOHANTY VS	// 0 //	
189	D-WP(C)/48690/2024	M/S SARBESWAR SWAIN VS THE COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX	DEBASISH HAZRA VS	// 0 //	
190	D-WP(C)/48691/2024	RANJAN BEHERA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// 0 //	
191	D-WP(C)/48692/2024	AJAYA KUMAR SWAIN VS STATE OF ODISHA	PRNOY MOHANTY VS	// 0 //	
192	D-WP(C)/48693/2024	BIDYADHAR BALIARSINGH @ BALIYARSINGH VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS	// 0 //	
193	D-WP(C)/48695/2024	PRAVAT KUMAR NAYAK	PRAKASH KUMAR MISHRA	//	

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		VS	VS	0	
194	D-WP(C)/48696/2024	STATE OF ODISHA SRIKANTA MISHRA	KIRTAN DANG	//	
		VS	VS	0	
195	D-WP(C)/48697/2024	STATE OF ODISHA TRIBIKRAM RANA	SANTOSH KUMAR NANDA	//	
		VS	VS	0	
196	D-WP(C)/48698/2024	COLLECTOR AND DIST.MAGISTRATE KALAHANDI NAJMA KHANAM	SATYABRATA DASH	//	
		VS	VS	0	
197	D-WP(C)/48699/2024	STATE OF ODISHA PRAFULLA KUMARI PANIGRAHI	PRNOY MOHANTY	//	
		VS	VS	0	
198	D-WP(C)/48700/2024	STATE OF ODISHA MAMATA JENA	SUBHANKAR ROUT	//	
		VS	VS	0	
199	D-WP(C)/48703/2024	UNION BANK OF INDIA ABHAYA KUMAR SWAIN	PRNOY MOHANTY	//	
		VS	VS	0	
200	D-WP(C)/48705/2024	STATE OF ODISHA MINA KUMARI BAG	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
201	D-WP(C)/48707/2024	STATE OF ODISHA PRASANNA KUMAR CHOUDHURY	PRATAP CHANDRA MISHRA	//	
		VS	VS	0	
202	D-WP(C)/48708/2024	THE DEPUTY DIRECTOR OF MINES, CUTTACK ANIL KUMAR PATRA	BHAGABAN BISWAL	//	AOR20220001611C202400075
		VS	VS	0	
203	D-WP(C)/48709/2024	UTKAL UNIVERSITY,BHUBANESWAR MINA KUMARI BAG	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
204	D-WP(C)/48710/2024	STATE OF ODISHA BIBHISANA MALIK	SURENDRA KUMAR GARTIA	//	
		VS	VS	0	

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205	D-WP(C)/48711/2024	STATE OF ODISHA TAPAN KUMAR PADHY VS	DAYANANDA MOHAPATRA VS	// // 0	
206	D-WP(C)/48712/2024	STATE OF ODISHA URMILA SWAIN VS	PRONoy MOHANTY VS	// // 0	
207	D-WP(C)/48713/2024	STATE OF ODISHA SASMITA SAHU VS	SUJIT KUMAR SWAIN VS	// // 0	
208	D-WP(C)/48715/2024	STATE OF ODISHA JASMINE SUBHADARSINI SAHOO VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
209	D-WP(C)/48716/2024	STATE OF ODISHA SANDHYARANI RATH VS	PRONoy MOHANTY VS	// // 0	
210	D-WP(C)/48717/2024	STATE OF ODISHA DR.PRADIPTA KUMAR GAHAN VS	PRONoy MOHANTY VS	// // 0	
211	D-WP(C)/48719/2024	STATE OF ODISHA RAJESWARI PRADHAN VS	LAXMIKANTA MOHANTY VS	// // 0	
212	D-WP(C)/48721/2024	STATE OF ODISHA NRUSINGH CHARAN MALLICK VS	AMIYA KUMAR CHHATOI VS	// // 0	
213	D-WP(C)/48723/2024	STATE OF ODISHA KARUNAKAR SETH VS	KISHORE KUMAR MISHRA VS	// // 0	AOR20220001306C202400009
214	D-WP(C)/48724/2024	STATE OF ODISHA RAJAT KUMAR SAHOO VS	AJAYA KUMAR MOHARANA VS	// // 0	
215	D-WP(C)/48725/2024	STATE OF ODISHA M/S ASHOK KUMAR SINGH VS ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE	KAJAL SAHOO VS	// // 0 //	

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216	D-WP(C)/48726/2024	AJAYA KUMAR SWAIN VS STATE OF ODISHA	PRONoy MOHANTY VS	// 0 //	
217	D-WP(C)/48727/2024	NRUSINGH CHARAN SWAIN VS KHYATI PATRO	BHASKAR CHANDRA PANDA VS	// 0 //	
218	D-WP(C)/48728/2024	M/S UTKAL BUILDERS LIMITED VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //	
219	D-WP(C)/48729/2024	NRUSINGH CHARAN SWAIN VS KHYATI PATRO	BHASKAR CHANDRA PANDA VS	// 0 //	
220	D-WP(C)/48731/2024	SUCHARITA SAHOO VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
221	D-WP(C)/48733/2024	RABINDRA KUMAR SAHU VS UNION OF INDIA	BIBHU PRASAD TRIPATHY VS	// 0 //	
222	D-WP(C)/48734/2024	LALITA DEHURY VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
223	D-WP(C)/48735/2024	DILLIP KUMAR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202400086
224	D-WP(C)/48736/2024	KUMUDINI MAHANTA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
225	D-WP(C)/48737/2024	NRUSINGH CHARAN SWAIN VS KHYATI PATRO	BHASKAR CHANDRA PANDA VS	// 0 //	
226	D-WP(C)/48738/2024	BISHNUPRIYA BEHERA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
227	D-WP(C)/48739/2024	DIKHYARANI ROUT	SUKANTA KUMAR MISHRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/48740/2024	NRUSINGH CHARAN SWAIN	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		KHYATI PATRO		//	
229	D-WP(C)/48742/2024	PREMALATA NAIK	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/48743/2024	PURNAMI MAHANTA	LALITENDU BHUYAN	//	
		VS	VS	0	
		COLLECTOR CUM DISTRICT MAGISTRATE, KEONJHAR		//	
231	D-WP(C)/48745/2024	JHARANA CHAURA	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/48748/2024	RAJIT KUMAR PRADHAN	AMIT KUMAR SAA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/48749/2024	DEEPAK KUMAR BISWAL	NIRANJAN BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/48750/2024	ARPANA BARAI	SMITA RANJAN PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/48752/2024	TARAMANI BEHERA	ANJAN KUMAR BISWAL	//	
		VS	VS	0	
		BANK OF INDIA, KHURDA		//	
236	D-WP(C)/48753/2024	PRAVASINI SABAR	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/48755/2024	KAILASH CH DALAI	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/48757/2024	THE PLANT MANAGER, MILK CHILLING CENTRE, JAGATSINGHPUR	GAUTAM KANUNGO	//	
		VS	VS	0	

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239	D-WP(C)/48758/2024	THE APPELLATE AUTHORITY CUM ADDL CHIEF ENGINEER CUM ELECTRICAL INSPECTOR./CUTTACK GOURI DEI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
240	D-WP(C)/48759/2024	SURESH CHANDRA PATTANAYAK VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
241	D-WP(C)/48762/2024	GAYATRI DASH VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
242	D-WP(C)/48763/2024	SRIKANTA KUMAR NARENDRA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //	
243	D-WP(C)/48765/2024	SRIKANTA KUMAR DASH VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
244	D-WP(C)/48766/2024	ADWAIT KUMAR PANI VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
245	D-WP(C)/48767/2024	AMBARISH MEHER VS STATE OF ODISHA	MANMEET SINGH ARORA VS	// 0 //	
246	D-WP(C)/48768/2024	DILLIP KUMAR NATH VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
247	D-WP(C)/48769/2024	SUSHANTA KUMAR BURMA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
248	D-WP(C)/48770/2024	BIBEKANANDA AGASTY VS STATE OF ODISHA	MANMEET SINGH ARORA VS	// 0 //	
249	D-WP(C)/48771/2024	SAROJ KUMAR DASH VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	

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250	D-WP(C)/48773/2024	BINAYA KUMAR SAHU VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
251	D-WP(C)/48774/2024	MOHAN CHANDRA SAHOO VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
252	D-WP(C)/48777/2024	BIGHNARAJ PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
253	D-WP(C)/48778/2024	AJAYA KUMAR KAR VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
254	D-WP(C)/48780/2024	PRASAN KUMAR NANDA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
255	D-WP(C)/48781/2024	GANESWAR SAHU VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
256	D-WP(C)/48782/2024	TANKADHAR PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
257	D-WP(C)/48783/2024	MANIKAR PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
258	D-WP(C)/48786/2024	SUKRU NAIK VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
259	D-WP(C)/48788/2024	RARE EARTH EMPLOYEES UNION MATIKHALO, CHASIBANUR VS IREL, LTD, MUMBAI	SOMNATH MISHRA VS	// 0 //	
260	D-WP(C)/48789/2024	SUDHIR KUMAR RATH VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
261	D-WP(C)/48791/2024	BANSIDHAR DEHURY	ANIL KUMAR BEHERA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/48792/2024	SUDHAKAR SAHOO	ANIL KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/48793/2024	PANCHU SWAIN	MANMEET SINGH ARORA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/48795/2024	SARALA SARANGI	DEBENDRA NATH MISRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
265	D-WP(C)/48796/2024	NITYANANDA BEHERA	ANIL KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/48797/2024	AMAR NAIK	AJIT KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/48798/2024	RADHAKANTA JOSHI	MANMEET SINGH ARORA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/48799/2024	ABHIMANYU SAHOO	ANIL KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/48802/2024	SUDARSHAN PALAI	ABHISHEK MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/48803/2024	MANOJ KUMAR MISHRA	ANIL KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/48804/2024	INDRANI BANARJEE	PRNOY MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/48805/2024	BISHNU PRIYA	ABHISHEK MOHANTY	//	
		VS	VS	0	

ORISSA HIGH COURT**FILING REPORT AS ON :20/11/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/48806/2024	STATE OF ODISHA HARMOHAN BISWAL VS	ANIL KUMAR BEHERA VS	// // 0	
274	D-WP(C)/48807/2024	STATE OF ODISHA BASUDEV SETHI VS	ABHISHEK MOHANTY VS	// // 0	
275	D-WP(C)/48808/2024	STATE OF ODISHA CHITARANJAN SAHU VS	ANIL KUMAR BEHERA VS	// // 0	
276	D-WP(C)/48810/2024	STATE OF ODISHA JALINA PRIYADARSHINI VS	ARNVA BEHERA VS	// // 0	
277	D-WP(C)/48811/2024	STATE OF ODISHA KRUSHNA CHANDRA MUNDA VS	SHASHI BHUSAN JENA VS	// // 0	
278	D-WP(C)/48812/2024	CHAIRMAN CUM MANAGING DIRECTOR, MCL, SAMBALPUR BHAGABATA PATTANAYAK VS	ANIL KUMAR BEHERA VS	// // 0	
279	D-WP(C)/48813/2024	STATE OF ODISHA LAMBODAR JENA VS	SHASHI BHUSAN JENA VS	// // 0	
280	D-WP(C)/48814/2024	CONTROLLING AUTHORITY, BBSR MAHENDRA HANSHADA VS	SHASHI BHUSAN JENA VS	// // 0	
281	D-WP(C)/48815/2024	STATE OF ODISHA ANITA BEHERA VS	ARNVA BEHERA VS	// // 0	
282	D-WP(C)/48816/2024	STATE OF ODISHA PABITRA MOHAN NAYAK VS	ANIL KUMAR BEHERA VS	// // 0	
283	D-WP(C)/48817/2024	STATE OF ODISHA HIMANSU BISWAL VS	SHASHI BHUSAN JENA VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/48818/2024	BUDDHADEVA GAIGARIA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
285	D-WP(C)/48819/2024	RUBI BISWAL VS STATE OF ODISHA	ARNVA BEHERA VS	// 0 //	
286	D-WP(C)/48820/2024	NARAYAN BEHERA VS CONTROLLING AUTHORITY, BBSR	SHASHI BHUSAN JENA VS	// 0 //	
287	D-WP(C)/48823/2024	SURYAKANTI BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //	
288	D-WP(C)/48824/2024	SEEMA MOHAPATRA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
289	D-WP(C)/48825/2024	MANDAKINEE KAR VS STATE OF ODISHA	ARNVA BEHERA VS	// 0 //	
290	D-WP(C)/48826/2024	PRASANT KUMAR SINHA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
291	D-WP(C)/48827/2024	SASMITA NANDA VS STATE OF ODISHA	ARNVA BEHERA VS	// 0 //	
292	D-WP(C)/48828/2024	BISWANATH PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
293	D-WP(C)/48829/2024	FARZANA ANJUM VS CHIEF GENERAL MANAGER(HR), MUMBAI	BISWARANJAN DAS VS	// 0 //	
294	D-WP(C)/48830/2024	KISHORE CHANDRA KAR VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
295	D-WP(C)/48831/2024	HEMANTA KUMAR DAS	ANIL KUMAR BEHERA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/34847/2024	GOLAP KHANDAYAT	ASHWARIYA DASH	JHIRPANI P.S. /167 /2024	AOR20220001665C202400061
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/34849/2024	BANCHHANIDHI JENA	AMULYA RATNA PANDA	KHAIRA /356 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/34850/2024	TUTU NAIK	PRADEEP KUMAR PANDA	BANARAPAL /404 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/34852/2024	PRABODHA MALLICK	BIDHU BHUSANA MOHAPATRA	MAHAKALPARA /157 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/34853/2024	KASHINATH MISHRA	RAMANI KANTA PATTANAİK	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/34856/2024	JAMBESWAR PRADHAN	SAROJ KUMAR PADHI	PIPLI /180 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/34857/2024	AMALENDU KUMAR SINGH NAIK	AVIJIT MISHRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/34858/2024	BIBHU DATTA DASH	BIRAJA PRASANNA DAS	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/34859/2024	RANGA SETHY	SAPAN KUMAR LENKA	NACHUNI /352 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/34863/2024	BIJAYA KUMAR SETHI @ BATUA	DEBIDUTTA MOHAPATRA	GOP /125 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/34865/2024	AMOSH DIGAL	SHIBANI SHANKAR PRADHAN	KHAJURIPADA /31 /2020	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/34867/2024	STATE OF ODISHA JANTI @ SATYAJIT PRADHAN VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /292 /2024 ()	
308	D-ABLAPL/34869/2024	STATE OF ODISHA RAMESH CHANDRA BARIK VS	BINAYA KUMAR MOHANTY VS	// / /0 ()	
309	D-ABLAPL/34871/2024 ABLAPL/13154/2024	STATE OF ODISHA IPPILI SANYASI RAJU @ I. SANYASI RAJU VS	JANMEJAYA KATIKIA VS	// S.P.(CID-CRL),CUTTACK /10 /2011 ()	
310	D-ABLAPL/34872/2024	STATE OF ODISHA GIRIDHARI DAS VS	LALITENDU BHUYAN VS	// / /0 ()	
311	D-ABLAPL/34878/2024	STATE OF ODISHA RAMA CHANDRA MARANDI VS	LALITENDU BHUYAN VS	// DAITARI /123 /2024 ()	
312	D-ABLAPL/34879/2024	STATE OF ODISHA HEMALATA SATPATHY VS	JAJATI KESHARI KHUNTIA VS	// BARGARH /595 /2024 ()	
313	D-ABLAPL/34880/2024	STATE OF ODISHA DASA @ KARTIK SAMANTARAY VS	SANGRAM RATH VS	// PURI SADAR /445 /2024 ()	
314	D-ABLAPL/34884/2024	STATE OF ODISHA SUSANTA MALLIK VS	PADMA CHARAN PATTANAIAK VS	// DHARMASALA /767 /2024 ()	
315	D-ABLAPL/34888/2024	STATE OF ODISHA JAGAN MANDAL VS	ROHIT KUMAR SUNA VS	// CRR1 /176 /2024 ()	
316	D-ABLAPL/34890/2024	STATE OF ODISHA CHANDAN KUMAR MOHANTY VS	PARTHA SARATHI DAS VS	// KHURDA MODEL /393 /2024 ()	AOD20240000362C202400035
317	D-ABLAPL/34891/2024	STATE OF ODISHA B. MADHU RAO VS	ARUN KUMAR NAYAK VS	// KHALLIKOTE /556 /2024 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/34898/2024	JUDDHASHTHI NAYAK @ JUDHISTHIR NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PURUSHOTTAMPUR /333 /2023 () //	
319	D-ABLAPL/34902/2024	RAM IQBAL SINGH VS STATE OF ODISHA	BIJAY SWAROOP NANDA VS	JEYPORE MAHILA /87 /2023 () //	
320	D-ABLAPL/34903/2024	ADITYA DAS VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	NAYAPALLI P.S. /684 /2024 () //	
321	D-ABLAPL/34905/2024	CHINTAMANI BANGULA @ NILAMANI BANGULA VS STATE OF ODISHA	JAGABANDHU SAHU VS	DEOGAON /267 /2024 () //	
322	D-ABLAPL/34906/2024	BIPRA SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	GAISILET /158 /2024 () //	
323	D-ABLAPL/34908/2024	KSHYAMA SAGAR DEEP VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	NAKTIDEUL /169 /2024 () //	
324	D-ABLAPL/34909/2024	MAMATA PATRNAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	INDUSTRIAL ESTATE PS /252 /2024 () //	
325	D-ABLAPL/34916/2024	RABINDRA RANA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /140 /2024 () //	
326	D-ABLAPL/34917/2024	GAJENDRA MOHAPATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /122 /2018 () //	
327	D-ABLAPL/34918/2024	MD. AKBAR VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KUTRA /184 /2024 () //	
328	D-ABLAPL/34919/2024	BIJAY PRADHAN VS STATE OF ODISHA	RAGHUNATH BISWAL VS	BADAGODA P.S. /732 /2024 () //	
329	D-ABLAPL/34920/2024	OMPRAKASH PRADHAN	DHIRENDRA KUMAR MOHAPATRA	HEMGIR /193 /2023	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/34922/2024	TULAMANI NAG	ABHAYA KUMAR PARIDA	BHAWANIPATNA SADAR /441 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/34924/2024	JAMUNA NAIK	SATYA NARAYAN MISHRA 4	BHAWANIPATNA TOWN /311 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/34929/2024	RUDRA PRASAD MALLIK@HAPI MALLIK	PANCHANAN PANIGRAHI	BHUBAN /476 /2024	AOD20240000001C202400355
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/34930/2024	CHITARANJAN SWAIN	TANMAYA KUMAR MOHANTY	PIPLI /9 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/34932/2024	RAGHUNATH SAHOO@SIPU	HAREKRUSHNA DASH	GHASIPURA /354 /2024	AOD20240000001C202400353
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/34933/2024	PITAMBAR SAHOO	HAREKRUSHNA DASH	RAMACHANDRAPUR /332 /2024	AOD20240000001C202400354
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/34936/2024	KALPATARU JENA	AKASH BHUYAN	KUJANGA /146 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/34940/2024	BISHNUPRIYA MAJHI	PANCHANAN PANIGRAHI	BHUBAN /497 /2024	AOD20240000001C202400358
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/34943/2024	PREM PUJARI	TARINI PANIGRAHI	JEYPORE TOWN /188 /2024	AOR20220000151C202400038
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/34944/2024	DEBI PRASAN PADHI @ DEBI PRASANNA PADHI	SURAJ MOHANTY	AIR FIELD P.S. /153 /2009	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/34945/2024	ASHOK MAHANANDA	GAJENDRA KUMAR BAG	TUSRA /301 /2024	AOR20220002233C202400011
		VS	VS	()	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/34948/2024	STATE OF ODISHA RAJESH LENKA @ RAJESH KUMAR LENKA VS	DEBENDRA KUMAR MOHANTY VS	// BANARAPAL /466 /2024 ()	
342	D-ABLAPL/34949/2024	STATE OF ODISHA GOPAL MOHANANDIA VS	HAREKRUSHNA DASH VS	// // ()	AOD20240000001C202400357
343	D-ABLAPL/34954/2024	State Of Odisha SATYARANJAN BEJ @ SATYARANJAN BEZ VS	BIJAY JENA VS	// AUL /676 /2024 ()	
344	D-ABLAPL/34955/2024	STATE OF ODISHA SANU KANDHAPAN VS	DEBASIS TRIPATHY VS	// // ()	AOR20220001665C202400062
345	D-ABLAPL/34956/2024	STATE OF ODISHA SNEHALATA DALEI VS	DALIRANI BEHURAY VS	// UDALA /364 /2024 ()	
346	D-ABLAPL/34958/2024	STATE OF ODISHA DULI PADHI @ DULI DEI @ HULI PADHI VS	JYOTIRMAYA SAHOO VS	// RANPUR /168 /2023 ()	
347	D-ABLAPL/34959/2024	STATE OF ODISHA ASHOK SABAR VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /95 /2024 ()	
348	D-ABLAPL/34960/2024	STATE OF ODISHA RANJEET KU. GOUDA @ RANJIT GOUDA @ BUDU GOUDA VS	JYOTIRMAYA SAHOO VS	// KODALA /461 /2020 ()	
349	D-ABLAPL/34961/2024	STATE OF ODISHA TRINATH SAHOO VS	ROHIT RANJAN RAY VS	// BOLAGARH P.S. /256 /2024 ()	
350	D-ABLAPL/34963/2024	STATE OF ODISHA AJIT MAHAPATRA @ AJIT KUMAR MAHAPATRA VS	LAXMINARAYAN SAHOO VS	// PARJANG /492 /2024 ()	
351	D-ABLAPL/34964/2024	STATE OF ODISHA ASHOK KUMAR SAHU VS	SANTOSH KUMAR DWIVEDY VS	// KHAIRA /227 /2024 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/34966/2024	BIDYADHAR BHARASAGARIA VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	SINDHIKELA PS /116 /2024 () //	
353	D-ABLAPL/34969/2024	MANDARDHAR SETHI VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	TANGI /204 /2024 () //	
354	D-ABLAPL/34970/2024	SOUMYA RANJAN SARANGI VS STATE OF ODISHA	S.S.RAY (2) VS	BAMBARI /204 /2024 () //	
355	D-ABLAPL/34973/2024	MAHENDRA KUMAR MOHANTY VS STATE OF ODISHA	S.S.RAY (2) VS	BAMBARI /204 /2024 () //	
356	D-ABLAPL/34974/2024	MANMATH SAMAL VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	PURUNABAZAR /318 /2024 () //	
357	D-ABLAPL/34976/2024	PRAMOD ROUT VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	KENDRAPARA SADAR /627 /2024 () //	

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MISC CASES FILED on :20/11/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-GUAP/48667/2024 GUAP/ /	BABULA SAHU MP	RAMESH AGARWAL	26/2024
2	D-ARBA/28536/2024 ARBA/10/2024	PROJECT DIRECTOR, NHAI, PIU, BBSR MP	AJIT PATNAIK	39/2024
3	D-WPC(OA)/2391/2018 WPC(OA)/2391/2018	SARAT KUMAR PARIDA MP	SUDARSAN BEHERA	42/2024
4	D-WPC(OA)/2393/2018 WPC(OA)/2393/2018	RAJ KISHORE MARTHA MP	SUDARSAN BEHERA	43/2024
5	D-WPC(OA)/2392/2018 WPC(OA)/2392/2018	SURENDRA KUMAR PATRA MP	SUDARSAN BEHERA	44/2024
6	D-CRP/20282/2024 CRP/19/2024	NIHARKANTI MISHRA MP	BISWAMBAR MOHANTY	92/2024
7	D-JCRLA/147/2023 JCRLA/147/2023	GAYADHAR PRADHAN MP	SUMAN MODI	249/2024
8	D-TRP(C)/47806/2024 TRP(C)/364/2024	RUPESH MISHRA MP	CHIRANJEEV BIDYABHUSHAN	391/2024
9	D-TRP(C)/48751/2024 TRP(C)/ /	PREETI BAI MP	LALITENDU MISHRA	392/2024
10	D-LAA/4/2018 LAA/4/2018	NTPC LTD. MP	M/S.B.S.TRIPATHY	393/2024
11	D-LAA/4/2018 LAA/4/2018	NTPC LTD. MP	M/S.B.S.TRIPATHY	394/2024
12	D-RVWPET/48732/2024 RVWPET/ /	PRAHALLAD CHANDRA SAHOO MP	SOUMYA MISHRA	420/2024
13	D-CONTC/48776/2024 CONTC/ /	SRICHARAN PRADHAN MP	ADV.	473/2024
14	D-RPFAM/48686/2024 RPFAM/ /	TAPASWINI MOHANTY MP	PRASANTA KUMAR DAS	511/2024
15	D-RPFAM/48686/2024 RPFAM/ /	TAPASWINI MOHANTY MP	PRASANTA KUMAR DAS	512/2024
16	D-RPFAM/320/2023 RPFAM/320/2023	NIRANJAN SETHY @ NIRANJAN SETHI MP	DEBASISH SAMAL	513/2024
17	D-RPFAM/48754/2024 RPFAM/ /	MANIKARA BHAINA MP	AMIT PRASAD BOSE	514/2024
18	D-MATA/45480/2024 MATA/406/2024	GAVARA KALYANI MP	PRASANNA KUMAR MISHRA	515/2024
19	D-RPFAM/48754/2024 RPFAM/ /	MANIKARA BHAINA MP	AMIT PRASAD BOSE	515/2024
20	D-MATA/45889/2024 MATA/ /	SUBRAT KUMAR PATRO MP	SANTOSH KUMAR MAHANTY	516/2024
21	D-MATA/47879/2024 MATA/ /	KHAGENDRA SETHI MP	PRAVAT KUMAR MOHANTY	517/2024
22	D-MATA/48674/2024 MATA/ /	SMITARANI SINGH MP	HEMANTA KUMAR ROUT	518/2024
23	D-MATA/48674/2024 MATA/ /	SMITARANI SINGH MP	HEMANTA KUMAR ROUT	519/2024
24	D-MATA/33932/2024 MATA/327/2024	DEBASIS SAHOO MP	PRAVASHA PUJAREE PARIDA	520/2024
25	D-MATA/437/2023 MATA/437/2023	TAPASWINI MOHANTY MP	PRASANTA KUMAR DAS	521/2024
26	D-MATA/437/2023	TAPASWINI MOHANTY	PRASANTA KUMAR DAS	

	MATA/437/2023	MP		522/2024
27	D-MATA/48801/2024	TUSARKANTA SETHI	ACHYUTANANDA PATTANAIK	
	MATA/ /	MP		523/2024
28	D-MATA/48809/2024	NAMITA RATH @ MISHRA	SOUBHAGYA SWAIN	
	MATA/ /	MP		524/2024
29	D-CMAPL/45088/2024	PRATIMA SATAPATHY	ADV.	
	CMAPL/404/2024	MP		572/2024
30	D-FAO/48352/2024	D.M., ORIENTAL INSURANCE CO.LTD., CUPRAMKOD KUMAR TRIPATHY		
	FAO/ /	MP		977/2024
31	D-SA/172/1999	LAXMAN	M/S.B.H.MOHANTY, P.K.SWAIN, M.PAL	
	SA/172/1999	MP		1038/2024
32	D-SA/172/1999	LAXMAN	M/S.B.H.MOHANTY, P.K.SWAIN, M.PAL	
	SA/172/1999	MP		1039/2024
33	D-SA/172/1999	LAXMAN	M/S.B.H.MOHANTY, P.K.SWAIN, M.PAL	
	SA/172/1999	MP		1040/2024
34	D-RSA/48680/2024	DHARANIDHAR BEHERA	AJIT CHANDRA MOHAPATRA	
	RSA/ /	MP		1335/2024
35	D-RSA/514/2014	RAMANATH SATAPATHY	M/S.PRAFULLA KU.RATH, A.K.BEHERA	
	RSA/514/2014	MP		1336/2024
36	D-RSA/514/2014	RAMANATH SATAPATHY	M/S.PRAFULLA KU.RATH, A.K.BEHERA	
	RSA/514/2014	MP		1337/2024
37	D-RSA/514/2014	RAMANATH SATAPATHY	M/S.PRAFULLA KU.RATH, A.K.BEHERA	
	RSA/514/2014	MP		1338/2024
38	D-RSA/514/2014	RAMANATH SATAPATHY	M/S.PRAFULLA KU.RATH, A.K.BEHERA	
	RSA/514/2014	MP		1339/2024
39	D-RSA/514/2014	RAMANATH SATAPATHY	M/S.PRAFULLA KU.RATH, A.K.BEHERA	
	RSA/514/2014	MP		1340/2024
40	D-RSA/514/2014	RAMANATH SATAPATHY	M/S.PRAFULLA KU.RATH, A.K.BEHERA	
	RSA/514/2014	MP		1341/2024
41	D-RSA/514/2014	RAMANATH SATAPATHY	M/S.PRAFULLA KU.RATH, A.K.BEHERA	
	RSA/514/2014	MP		1342/2024
42	D-RSA/514/2014	RAMANATH SATAPATHY	M/S.PRAFULLA KU.RATH, A.K.BEHERA	
	RSA/514/2014	MP		1343/2024
43	D-RSA/514/2014	RAMANATH SATAPATHY	M/S.PRAFULLA KU.RATH, A.K.BEHERA	
	RSA/514/2014	MP		1344/2024
44	D-RSA/514/2014	RAMANATH SATAPATHY	M/S.PRAFULLA KU.RATH, A.K.BEHERA	
	RSA/514/2014	MP		1345/2024
45	D-RSA/514/2014	RAMANATH SATAPATHY	M/S.PRAFULLA KU.RATH, A.K.BEHERA	
	RSA/514/2014	MP		1346/2024
46	D-RSA/514/2014	RAMANATH SATAPATHY	M/S.PRAFULLA KU.RATH, A.K.BEHERA	
	RSA/514/2014	MP		1347/2024
47	D-RSA/514/2014	RAMANATH SATAPATHY	M/S.PRAFULLA KU.RATH, A.K.BEHERA	
	RSA/514/2014	MP		1348/2024
48	D-RSA/514/2014	RAMANATH SATAPATHY	M/S.PRAFULLA KU.RATH, A.K.BEHERA	
	RSA/514/2014	MP		1349/2024
49	D-RSA/514/2014	RAMANATH SATAPATHY	M/S.PRAFULLA KU.RATH, A.K.BEHERA	
	RSA/514/2014	MP		1350/2024
50	D-RSA/514/2014	RAMANATH SATAPATHY	M/S.PRAFULLA KU.RATH, A.K.BEHERA	
	RSA/514/2014	MP		1351/2024
51	D-RSA/514/2014	RAMANATH SATAPATHY	M/S.PRAFULLA KU.RATH, A.K.BEHERA	
	RSA/514/2014	MP		1352/2024
52	D-CMP/48637/2024	SWARNALATA PANDA	DAYANANDA MOHAPATRA	
	CMP/ /	MP		1399/2024
53	D-CMP/48651/2024	TUNU GOUD	JNYANANANDA PANDA	
	CMP/ /	MP		1400/2024
54	D-CMP/48678/2024	MAHADEV SAHU	JATINDRA KUMAR MOHAPATRA	
	CMP/ /	MP		1401/2024
55	D-CMP/48684/2024	BHUBANESHWAR SAHA	UPENDRA KUMAR SAMAL	
	CMP/ /	MP		1402/2024
56	D-CMP/195/2020	NISHAMANI SAHOO	GAJENDRANATH ROUT	
	CMP/195/2020	MP		1403/2024
57	D-CMP/48687/2024	GUNI @ GOURI MUDULI	SAMBEET PATTANAYAK	
	CMP/ /	MP		1404/2024

58	D-CMP/48720/2024 CMP/ /	MD. ISTAYAQ MP	MAMATA MISHRA	1405/2024
59	D-CMP/48747/2024 CMP/ /	GOVINDA CHANDRA MISHRA MP	PRASANTA KUMAR MOHANTY (2)	1406/2024
60	D-CMP/38719/2024 CMP/1007/2024	INDUSIND BANK LTD., BBSR MP	SUPRATIK ACHARYA	1407/2024
61	D-BLAPL/17201/2024 BLAPL/5955/2024	AROBINDA@AUROBINDO SANTRA MP	MS.DIPTI REKHA NANDA,SANJIT MISHRA	1507/2024
62	D-BLAPL/17206/2024 BLAPL/5979/2024	SAROJ KUMAR PANDA MP	SANJIT MISHRA	1508/2024
63	D-BLAPL/20326/2024 BLAPL/7177/2024	SONIA TRIPATHY MP	ARUN KUMAR ACHARYA	1509/2024
64	D-ABLAPL/22913/2024 ABLAPL/8832/2024	PRASANTA KUMAR KHATUA MP	KUNJA SUNDAR DAS	2597/2024
65	D-ABLAPL/28008/2024 ABLAPL/10329/2024	JOGINDRA DHARUA MP		2598/2024
66	D-ABLAPL/31788/2024 ABLAPL/11836/2024	RAHUL NAIK MP		2599/2024
67	D-ABLAPL/32720/2024 ABLAPL/12324/2024	SUBAS LIMA MP	RAMESH CH. BEHERA	2600/2024
68	D-ABLAPL/32717/2024 ABLAPL/12279/2024	JURITA LIMA MP	RAMESH CH. BEHERA	2601/2024
69	D-ABLAPL/26607/2024 ABLAPL/10071/2024	KISHORE CHANDRA DASH MP		2602/2024
70	D-ABLAPL/29403/2024 ABLAPL/10965/2024	PRADEEP NAIK MP		2603/2024
71	D-ABLAPL/20505/2024 ABLAPL/7429/2024	SUKUMAR CHANDRA PATRA MP		2604/2024
72	D-ABLAPL/26274/2024 ABLAPL/9753/2024	KHWAJA RIAJUDDIN MP	SIBA PRASAD SAHOO	2605/2024
73	D-ABLAPL/24693/2024 ABLAPL/8963/2024	BABRU BAHAN BAGARTI MP	RADHARAMAN DAS NAYAK	2606/2024
74	D-ABLAPL/923/2024 ABLAPL/251/2024	LIPA @ SASMITA SAHU MP		2607/2024
75	D-ABLAPL/196/2024 ABLAPL/923/2024	BASANTI DASH MP		2608/2024
76	D-ABLAPL/33067/2024 ABLAPL/12616/2024	LALITA MOHAN DAS MP		2609/2024
77	D-ABLAPL/25191/2024 ABLAPL/9222/2024	DEBI PRASANNA PADHI MP		2610/2024
78	D-ABLAPL/18276/2024 ABLAPL/6929/2024	MAKUNDA JENA @ MUKTA JENA MP		2611/2024
79	D-ABLAPL/16570/2024 ABLAPL/5692/2024	TAPAN PRADHAN MP		2612/2024
80	D-MACA/48627/2024 MACA/ /	BIOND CHOUDHURY MP	PRADEEP KUMAR MISHRA	2742/2024
81	D-MACA/48627/2024 MACA/ /	BIOND CHOUDHURY MP	PRADEEP KUMAR MISHRA	2743/2024
82	D-MACA/48657/2024 MACA/ /	D.M., M/S NATIONAL INSURANCE CO. LTD. MP	PRANOD KUMAR TRIPATHY	2744/2024
83	D-MACA/48657/2024 MACA/ /	D.M., M/S NATIONAL INSURANCE CO. LTD. MP	PRANOD KUMAR TRIPATHY	2745/2024
84	D-MACA/47359/2024 MACA/ /	MANAGER LEGAL, RELAINCE GENERAL INSURANCE CO. LTD. MP	SUBRAT SATPATHY, KHURDA	2746/2024
85	D-MACA/47369/2024 MACA/1159/2024	RELIANCE GENERAL INSURANCE CO. LTD. MP	SUBRAT SATPATHY	2747/2024
86	D-MACA/47479/2024 MACA/ /	RELIANCE GENERAL INSURANCE CO. LTD. MP	SUBRAT SATPATHY	2748/2024
87	D-MACA/48701/2024 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD. MP	PRAMOD KUMAR TRIPATHY	2749/2024
88	D-MACA/48701/2024 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD. MP	PRAMOD KUMAR TRIPATHY	2750/2024
89	D-MACA/48701/2024	D.M., ORIENTAL INSURANCE CO. LTD.	PRAMOD KUMAR TRIPATHY	

	MACA/ /	MP		2751/2024
90	D-MACA/46654/2024	D.M., M/S. ORIENTAL INSURANCE COMPANY LIMITED	PRAKASH KUMAR MOHANTY	
	MACA/ /	MP		2752/2024
91	D-MACA/48764/2024	D.M., M/S. NATIONAL INSURANCE CO.LTD.	PRANAV KUMAR MOHANTY	
	MACA/ /	MP		2753/2024
92	D-MACA/48775/2024	D.M., M/S ORIENTAL INSURANCE CO.LTD.	PRANAV KUMAR MOHANTY	
	MACA/ /	MP		2754/2024
93	D-MACA/48775/2024	D.M., M/S ORIENTAL INSURANCE CO.LTD.	PRANAV KUMAR MOHANTY	
	MACA/ /	MP		2755/2024
94	D-MACA/48779/2024	M/S. NATIONAL INSURANCE CO.LTD., DHANANISH KUMAR MOHANTY		
	MACA/ /	MP		2756/2024
95	D-MACA/48779/2024	M/S. NATIONAL INSURANCE CO.LTD., DHANANISH KUMAR MOHANTY		
	MACA/ /	MP		2757/2024
96	D-CRLA/19683/2024	SIVA CHARAN MOHANTY	LAXMAN PRADHAN	
	CRLA/671/2024	MP		2962/2024
97	D-CRLA/58/2015	BADACHHUA@HIMANSHU SEKHAR DAS M/S. SURYAKANTA DASH,HAREKRUSHNA MAHARANA		
	CRLA/58/2015	MP		2963/2024
98	D-CRLA/982/2022	SURAJ SINGH	JNYANANANDA PANDA	
	CRLA/982/2022	MP		2964/2024
99	D-CRLA/34915/2024	CHANDAN BEHERA	SURYAKANTA DWIBEDI	
	CRLA/ /	MP		2965/2024
100	D-CRLA/34915/2024	CHANDAN BEHERA	SURYAKANTA DWIBEDI	
	CRLA/ /	MP		2966/2024
101	D-CRLA/34923/2024	NRUSINGHA CHARAN TRIPATHY @ NRUSINGHA TRIPATHY	ANURAG KUMAR ROUSTRAY	
	CRLA/ /	MP		2967/2024
102	D-CRLA/34923/2024	NRUSINGHA CHARAN TRIPATHY @ NRUSINGHA TRIPATHY	ANURAG KUMAR ROUSTRAY	
	CRLA/ /	MP		2968/2024
103	D-CRLA/33506/2024	SWAYAM SIDDHA SAHU	SWARUP KUMAR PATNAIK	
	CRLA/ /	MP		2969/2024
104	D-CRLA/4330/2024	BAIKUNTHANATH MALLIK@DIPUNA	DURGA PRASAD PRADHAN	
	CRLA/136/2024	MP		2970/2024
105	D-CRLA/34977/2024	SUSTHIRA PAL	SUJATA JENA	
	CRLA/ /	MP		2971/2024
106	D-CRLA/34977/2024	SUSTHIRA PAL	SUJATA JENA	
	CRLA/ /	MP		2972/2024
107	D-CRLMC/10384/2024	DEEPAK KUMAR TRIPATHY	DEVASHIS PANDA	
	CRLMC/1252/2024	MP		3077/2024
108	D-CRLMC/34877/2024	SATISH SAHU@RAMKUMAR SAHU	SIDHARTHA DAS	
	CRLMC/ /	MP		3078/2024
109	D-CRLMC/34883/2024	MD.ANAS	PRANAB KUMAR SAMANTRAY	
	CRLMC/ /	MP		3079/2024
110	D-CRLMC/34885/2024	BULU @ LAXMI NARAYAN SAMAL	ANIRUDHA DAS	
	CRLMC/ /	MP		3080/2024
111	D-CRLMC/31237/2024	DR. ADWEIT CHARAN DHAL@ADWIDT CHARAN DHAL		
	CRLMC/4002/2024	MP		3081/2024
112	D-CRLMC/31516/2024	BISWAJIT PATTNAIK	MANAS KUMAR CHAND	
	CRLMC/4211/2024	MP		3082/2024
113	D-CRLMC/27703/2024	PRAKASH KUMAR JENA	ANUPAM RATH	
	CRLMC/3516/2024	MP		3083/2024
114	D-CRLMC/34892/2024	LITUA @NIRANJAN JENA	SUSANTA KUMAR BARAL	
	CRLMC/ /	MP		3084/2024
115	D-CRLMC/28695/2024	SUBASH CHANDRA NAYAK		
	CRLMC/3661/2024	MP		3085/2024
116	D-CRLMC/34900/2024	RAJESH RANA	AMULYA RATNA PANDA	
	CRLMC/ /	MP		3086/2024
117	D-CRLMC/34925/2024	USHARANI SAHOO	TAPOBANTA BARIK	
	CRLMC/ /	MP		3087/2024
118	D-CRLMC/34978/2024	SMRUTI MOHANTY	BYOMAKESH TRIPATHY	
	CRLMC/ /	MP		3088/2024
119	D-CRLMC/34982/2024	KAMADEV BISWAL	LALIT KUMAR MAHARANA	
	CRLMC/ /	MP		3089/2024
120	D-WA/43480/2024	G.ADILAXMI	KSHIROD KUMAR ROUT	
	WA/ /	MP		8211/2024

121	D-WA/48620/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8212/2024
122	D-WA/48620/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8213/2024
123	D-WA/48620/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8214/2024
124	D-WA/48621/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8215/2024
125	D-WA/48621/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8216/2024
126	D-WA/48621/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8217/2024
127	D-WA/48622/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8218/2024
128	D-WA/48622/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8219/2024
129	D-WA/48622/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8220/2024
130	D-WA/48660/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8221/2024
131	D-WA/48660/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8222/2024
132	D-WA/48660/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8223/2024
133	D-WA/48623/2024 WA/ /	STATE OF ODISHA MP	SWAYAMBHU MISHRA, A.S.C.	8224/2024
134	D-WA/48623/2024 WA/ /	STATE OF ODISHA MP	SWAYAMBHU MISHRA, A.S.C.	8225/2024
135	D-WA/48623/2024 WA/ /	STATE OF ODISHA MP	SWAYAMBHU MISHRA, A.S.C.	8226/2024
136	D-WA/21468/2024 WA/1191/2024	DR.BIBHUTI BHUSAN LENKA MP	M/S. AJODHYA RANJAN DASH, S.KAR, D.PATRI, S.KANUNGO	8227/2024
137	D-WA/21025/2024 WA/1148/2024	SHREE JAGANNATH MAHAPRABHU, BIJE SURSHINE ANAND SWAIN MP		8228/2024
138	D-WA/48652/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8229/2024
139	D-WA/48652/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8230/2024
140	D-WA/48652/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8231/2024
141	D-WP(C)/15523/2023 WP(C)/15523/2023	TAPASWINI MOHANTY MP	SUDHIR KUMAR PATRA	15583/2024
142	D-WP(C)/48618/2024 WP(C)/ /	KEDAR SWAIN MP	LAXMI NARAYAN RAYATSINGH	15584/2024
143	D-WP(C)/47291/2024 WP(C)/28198/2024	SRIHARI KAMILA MP		15585/2024
144	D-WP(C)/43345/2024 WP(C)/25551/2024	BENU PRADHAN MP	DEBASHISHA HOTA	15586/2024
145	D-WP(C)/41727/2024 WP(C)/24738/2024	ABHAY NAIK MP	ER DEBASHISHA HOTA	15587/2024
146	D-WP(C)/47307/2024 WP(C)/27807/2024	SOHAN RAM MP	ARIJEET MISHRA	15588/2024
147	D-WP(C)/45917/2024 WP(C)/27638/2024	SUJIT KUMAR NAYAK MP	KSHIROD KUMAR ROUT	15589/2024
148	D-WP(C)/3653/2012 WP(C)/3653/2012	NABA KU.MAITY MP	M/S.S.P.MISRA	15590/2024
149	D-WP(C)/48649/2024 WP(C)/ /	KABITA MOHANTA MP	GOPINATH SETHI	15591/2024
150	D-WP(C)/48655/2024 WP(C)/ /	PRADIPTA KUMAR PANIGRAHI MP	P RAMAKRISHNA PATRO	15592/2024
151	D-WP(C)/46208/2024 WP(C)/27086/2024	MENAKA KALO MP	PRASANTA KUMAR DAS	15593/2024
152	D-WP(C)/48656/2024	MANISHA PATI	BIBEKANANDA BHUYAN	

	WP(C)/ /	MP		15594/2024
153	D-WP(C)/46208/2024 WP(C)/27086/2024	MENAKA KALO MP	PRASANTA KUMAR DAS	15595/2024
154	D-WP(C)/48658/2024 WP(C)/ /	SUNIL CHANDRA DAS MP	SUBHENDU KUMAR DAS	15596/2024
155	D-WP(C)/48661/2024 WP(C)/ /	GOURA CHANDRA DORA MP	DIGAMBARA MISHRA	15597/2024
156	D-WP(C)/40397/2024 WP(C)/23963/2024	SUKANTI @ SUKANTY LENKA MP		15598/2024
157	D-WP(C)/48663/2024 WP(C)/ /	JUDHISTIR SAHU MP	SRIKANTA KUMAR NATH	15599/2024
158	D-WP(C)/20345/2024 WP(C)/11591/2024	SRIDHAR PANDA MP	SUBASH CHANDRA ACHARYA	15600/2024
159	D-WP(C)/31796/2024 WP(C)/18788/2024	LAXMINARAYAN MISHRA MP	SUBHADUTTA ROUSTRAY	15601/2024
160	D-WP(C)/48672/2024 WP(C)/ /	PRASANTA KUMAR BARIK MP	PRADEEP KUMAR MAHAPATRA	15602/2024
161	D-WP(C)/48662/2024 WP(C)/ /	KALINGA METALLICS AND POWER PRIVATE LIMITED MP	CHITRAKESH K. BHONSAHAR	15603/2024
162	D-WP(C)/8446/2022 WP(C)/8446/2022	TULARAM NAIK MP		15604/2024
163	D-WP(C)/48675/2024 WP(C)/29040/2024	DOLANTI NAG MP	ASHOK KUMAR DAS	15605/2024
164	D-WP(C)/6955/2013 WP(C)/6955/2013	B.NAGARJUN MP		15606/2024
165	D-WP(C)/48512/2024 WP(C)/ /	MALAYA DAS MP	ANSHUMAN PANDA	15607/2024
166	D-WP(C)/48685/2024 WP(C)/ /	SHYAM SUNDAR PRADHAN MP	PRASANNA KUMAR NAYAK	15608/2024
167	D-WP(C)/48688/2024 WP(C)/ /	JRS MARKETING AND TRADING LLP, CUTTACK MP	SANKAR CHAINI	15609/2024
168	D-WP(C)/48689/2024 WP(C)/ /	PRAFULLA KUMAR SWAIN MP	PRONoy MOHANTY	15610/2024
169	D-WP(C)/48692/2024 WP(C)/ /	AJAYA KUMAR SWAIN MP	PRONoy MOHANTY	15611/2024
170	D-WP(C)/23352/2014 WP(C)/23352/2014	GIRISH CH.MOHANTY MP	SATYABRATA MOHANTY 1	15612/2024
171	D-WP(C)/48699/2024 WP(C)/ /	PRAFULLA KUMARI PANIGRAHI MP	PRONoy MOHANTY	15613/2024
172	D-WP(C)/48703/2024 WP(C)/ /	ABHAYA KUMAR SWAIN MP	PRONoy MOHANTY	15614/2024
173	D-WP(C)/48711/2024 WP(C)/ /	TAPAN KUMAR PADHY MP	DAYANANDA MOHAPATRA	15615/2024
174	D-WP(C)/48712/2024 WP(C)/ /	URMILA SWAIN MP	PRONoy MOHANTY	15616/2024
175	D-WP(C)/48716/2024 WP(C)/ /	SANDHYARANI RATH MP	PRONoy MOHANTY	15617/2024
176	D-WP(C)/48717/2024 WP(C)/ /	DR.PRADIPTA KUMAR GAHAN MP	PRONoy MOHANTY	15618/2024
177	D-WP(C)/9488/2022 WP(C)/9488/2022	JYOTSNALATA JENA MP	LAXMIKANTA MOHANTY	15619/2024
178	D-WP(C)/48725/2024 WP(C)/ /	M/S ASHOK KUMAR SINGH MP	KAJAL SAHOO	15620/2024
179	D-WP(C)/48727/2024 WP(C)/ /	NRUSINGH CHARAN SWAIN MP	BHASKAR CHANDRA PANDA	15621/2024
180	D-WP(C)/48727/2024 WP(C)/ /	NRUSINGH CHARAN SWAIN MP	BHASKAR CHANDRA PANDA	15622/2024
181	D-WP(C)/48726/2024 WP(C)/ /	AJAYA KUMAR SWAIN MP	PRONoy MOHANTY	15623/2024
182	D-WP(C)/48729/2024 WP(C)/ /	NRUSINGH CHARAN SWAIN MP	BHASKAR CHANDRA PANDA	15624/2024
183	D-WP(C)/48729/2024 WP(C)/ /	NRUSINGH CHARAN SWAIN MP	BHASKAR CHANDRA PANDA	15625/2024

184	D-WP(C)/854/2024 WP(C)/282/2024	M.TIRUPATI RAO MP	ABHISHEK MOHANTY	15626/2024
185	D-WP(C)/48723/2024 WP(C)/ /	KARUNAKAR SETH MP	KISHORE KUMAR MISHRA	15627/2024
186	D-WP(C)/48737/2024 WP(C)/ /	NRUSINGH CHARAN SWAIN MP	BHASKAR CHANDRA PANDA	15628/2024
187	D-WP(C)/48737/2024 WP(C)/ /	NRUSINGH CHARAN SWAIN MP	BHASKAR CHANDRA PANDA	15629/2024
188	D-WP(C)/48733/2024 WP(C)/ /	RABINDRA KUMAR SAHU MP	BIBHU PRASAD TRIPATHY	15630/2024
189	D-WP(C)/48740/2024 WP(C)/ /	NRUSINGH CHARAN SWAIN MP	BHASKAR CHANDRA PANDA	15631/2024
190	D-WP(C)/48740/2024 WP(C)/ /	NRUSINGH CHARAN SWAIN MP	BHASKAR CHANDRA PANDA	15632/2024
191	D-WP(C)/48743/2024 WP(C)/ /	PURNAMI MAHANTA MP	LALITENDU BHUYAN	15633/2024
192	D-WP(C)/48749/2024 WP(C)/ /	DEEPAK KUMAR BISWAL MP	NIRANJAN BISWAL	15634/2024
193	D-WP(C)/48749/2024 WP(C)/ /	DEEPAK KUMAR BISWAL MP	NIRANJAN BISWAL	15635/2024
194	D-WP(C)/48752/2024 WP(C)/ /	TARAMANI BEHERA MP	ANJAN KUMAR BISWAL	15636/2024
195	D-WP(C)/5438/2021 WP(C)/5438/2021	IDCOL MP	SOMANATH MISHRA	15637/2024
196	D-WP(C)/48757/2024 WP(C)/ /	THE PLANT MANAGER, MILK CHILLING CENTRE, JAGDALINGPUR MP	CHITRE SINGH NIRANJAN BISWAL	15638/2024
197	D-WP(C)/28510/2024 WP(C)/16281/2024	DR. SHARAT KUMAR PALITA MP	SUBHADUTTA ROUTRAY	15639/2024
198	D-WP(C)/48797/2024 WP(C)/ /	AMAR NAIK MP	AJIT KUMAR MOHANTY	15640/2024
199	D-WP(C)/48804/2024 WP(C)/ /	INDRANI BANARJEE MP	PRONoy MOHANTY	15641/2024
200	D-WP(C)/48669/2024 WP(C)/ /	SHREE SAI PAPER WORKS MP	SANJIB MOHANTY	15642/2024
201	D-WP(C)/48810/2024 WP(C)/ /	JALINA PRIYADARSHINI MP	ARNVA BEHERA	15643/2024
202	D-WP(C)/48815/2024 WP(C)/ /	ANITA BEHERA MP	ARNVA BEHERA	15644/2024
203	D-WP(C)/48819/2024 WP(C)/ /	RUBI BISWAL MP	ARNVA BEHERA	15645/2024
204	D-WP(C)/48735/2024 WP(C)/ /	DILLIP KUMAR SAHOO MP	SUKANTA KUMAR DALAI	15646/2024
205	D-WP(C)/48825/2024 WP(C)/ /	MANDAKINEE KAR MP	ARNVA BEHERA	15647/2024
206	D-WP(C)/48823/2024 WP(C)/ /	SURYAKANTI BEHERA MP	ACHYUTANANDA PATTANAIK	15648/2024
207	D-WP(C)/48827/2024 WP(C)/ /	SASMITA NANDA MP	ARNVA BEHERA	15649/2024